

पैरवी के लिए चाहे बड़ा वकील करे अथवा छोटा वकील करे। जाहिर है कि जो बड़े वकील को उस की पैरवी के लिए फीस नहीं दे सकते वह कम फीस लेने वाले छोटे वकील को कर सकते हैं और उस से अपने मुकद्दमे की पैरवी करा सकते हैं।

अध्यक्ष महोदय : कौलिंग एजेंटेशन।

#### WRITTEN ANSWERS TO QUESTIONS

##### Indo-American Collaboration Agreement Re. Publication of Journals

\*1266. SHRI SARDAR AMJAD ALI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether any American Jew journalist has entered into collaboration agreement with a local journalist;

(b) whether Government have approved any other collaboration agreement between the above-mentioned local journalist and any other foreign agent regarding publication of Journals etc; and

(c) whether the Department of Company Affairs has checked with the Reserve Bank and other non-Indian Exchange Banks regarding the remittance of these foreign collaborators into the funds of the Impact Publishers (P) Limited ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Government had approved a proposal by Impact Publications Pvt. Limited for sale of one share each of value of Rs. 5,000/- to two foreign nationals, namely Mr. Salig Harrison, an American and a former correspondent of 'Washington Post' in new Delhi; and Mr. Collin Rosser a British national and an English Sociologist.

(c) No, Sir.

##### Manufacture of Film Projectors

\*1269. SHRI N. SHIVAPPA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names and places of foreign and Indian owned factories for manufacturing film projectors in India with capital investment of each unit;

(b) the nature of foreign collaboration, and the quantity and value of film projectors produced by each unit during the last three years, year-wise;

(c) the total number of film projectors exported annually and the number of employees and annual wage bill of the companies; and

(d) the number of foreigners employed along with their salaries and annual remittances overseas, company-wise ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and will be laid on the Table of the House.

##### Ban on Scavenging as a Profession

\*1270. SHRI D. N. PATODIA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Commissioner for Scheduled Castes and Scheduled Tribes. in his report, has suggested that there should be a ban on scavenging as a profession so that the communities doing the job may get rid of the disabilities attached to it;

(b) whether the suggestion has been considered; and

(c) if so, Government's decision thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE